

DIVISION BENCH
COURT - II

O-223

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/230(KB)2022
IA(COMPANIES.ACT)/218(KB)2023, IA(COMPANIES.ACT)/47(KB)2023,
IA(COMPANIES.ACT)/217(KB)2023, IA(COMPANIES.ACT)/32(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02ND MAY 2024

IN THE MATTER OF	PAYAASH CAPITAL (SINGAPORE) PTE LTD. VS TRINITY ALTERNATIVE INVESTMENT MANAGERSLIMITED
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearance (via video conferencing/physically)

Mr. Jishnu Saha, Sr. Adv.] For the SIFL(Applicant in
Mr. Debnath Ghosh, Adv.] IA(COMPANIES.ACT)/47(KB)2023)
Mr. Soumyajit Mishra, Adv.]

Mr. Supriyo Gole, Adv.] For the Petitioner
Ms. Prerna Shaha, Adv.]

Mr. Rishav Banerjee, Adv.] For the Respondent No.1 in
Mr. Rajarshi Banerjee, Adv.] CP/230(KB)2022

Mr. Joy Saha, Sr. Adv.] In IA(COMPANIES.ACT)/218(KB)2023

ORDER

1. Ld. Sr. Counsel and Ld. Counsel for the parties present.
2. List the matter on **08.05.2024** at **12:30 p.m.**

**D.Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**